RAJYA SABHA

Thursday, 4th December 1958

The House met at eleven of the ■clock, Mr. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

EMPLOYEES' STATE INSURANCE SCHEME

*245. SHRI BABUBHAI M. CHINAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the amount of employers' special contribution to the Employees' State Insurance Scheme in the implemented areas in 1957-58 and since the enforcement of the Scheme; and
- ». (b) the amount of employers' special contribution to the Employees' State Insurance Scheme in the non-implemented areas in 1957-58 and since the enforcement of the Scheme?

THE DEPUTY MINISTER OP LABOUR (SHRI ABID ALI): (a) and (b). The accounts for employers' special contribution are not being maintained separately for implemented and non-implemented areas. Consolidated amounts of employers' special contribution are as follows:

For 1957-58—Rs. 2,83,41,328.

Since the enforcement of the Scheme up to the end of the year 1957-58—Rs. 12,63,83,769.

SHRI BABUBHAI M. CHINAI: May I know what are the total administrative charges realised from the employers during 1957-58 and since the enforcement of this Scheme?

SHRI ABID ALI: That particular figure is not here. It has been given in the report which was laid on the Table in September 1958.

SHRI BABUBHAI M. CHINAI: What progress has been made in regard to the opening of new hospitals by the E.S.I.C. in big industrial centres? *6 RSD—1.

SHRI ABID ALI: Substantial progress has been made. At several places land has been acquired and buildings are ready. In Bombay foundation stone has already been laid and construction is going on.

SHRI BABUBHAI M. CHINAI: Besides Bombay, which are the other centres in which this scheme has been progressing?

SHRI ABID ALI: The scheme for hospital is progressing, besides Bombay, in Rajasthan, West Bengal, Punjab, etc.

SHRI BABUBHAI M. CHINAI: What are the places where the benefits of the E.S.I. Scheme are extended to the families of the workers?

SHRI ABID ALI: That is in Mysore, Punjab, Rajasthan and two other States. Yesterday I had given the information.

DR. R. B. GOUR: Bihar.

SHRI V. C. KESAVA RAO: May I know whether it is not a fact that many employers have reported that hospitals have not been opened even though they have paid contributions in many cases?

Shri ABID ALI: They have not made any contribution for the purpose of construction of hospitals but there is demand for hospitals from both employers and employees. That is true.

DR. R. B. GOUR: How does the employees' contribution to the E.S.I.C. compare with the employers' contribution?

SHRI ABID ALI: Employers' contribution was Rs. 283 lakhs last year and workers' was Rs. 352 lakhs.

SHRI AMOLAKH CHAND: What is the amount allotted out of these insurance funds for new hospitals to come up within the Second Five Year Plan period as the Minister must be aware that there is dearth of hospitals and the health of the workers is deteriorating these days?

SHRI ABID ALI: We propose to utilize the reserve which is in the neighbourhood of about Rs. 6 crores for the purpose of construction of hospitals.

*246. [The questioner (Shri M. Valiulla) was absertt. for answer, vide cols. 1141-42 infra.]

*247. [Transferred to the 11th December, 1958.]

नई विल्ली स्थित श्रशोक होटल के नाम में परिवर्तन

₱२४६. श्री नवाबसिंह चौहान: क्या निर्माण, भ्रावास श्रौर संभरण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को ग्रहिसक पार्टी की स्रोर से स्रशांक होटल, नई दिल्ली का नाम बदलने व महातमा बुद्ध के चित्रादि वहां से हटाने के सम्बन्ध में कोई प्रस्ताव प्राप्त हुआ है; और
- (ख) यदि ऐसा है, तो वह प्रस्ताव क्या है स्रीर सरकार ने उस पर क्या कार्यवाही की हैं?

†[CHANGE IN THE NAME OF ASHOKA HOTEL, NEW DELHI

*248. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of WORKS, Housing and Supply be pleased to state:

- (a) whether Government have received any proposal from the Ahinsak Party for changing the name of the Ashoka Hotel, New Delhi, and for removing the photos, etc., of Mahatma Buddha from there; and
- (b) if so, what is that proposal and what action Government have taken thereon? I

DEPUTY THE MINISTER WORKS. HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) No, Sir.

(b) Does not arise.

ं ि निर्माण, ग्रावास ग्रीर संभरण उपसंत्री (श्री ग्रनिल के० चन्दा): (क) जी, नहीं।

(ख) सवाल पैदा ही नहीं होता।

नाइट्रोजन वाले उर्वरक तैयार करने के लिये तेल-शोधक कारखानों की गैसों का उपयोग

*२४६. श्रिश्री नवाब सिंह चौहान : श्री ग्रागोलख चन्द :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) नाइट्रोजन वाले उर्वरक तैयार करने के लिये तेल-शोधक कारखानों की गैसों के प्रयोग की सम्भावनाग्रों की जांच करने के लिये जो मकर्जी समिति स्थापित की गई थी. क्या सरकार उस की सिफारिशों को स्वीकार करने ग्रौर कार्यान्वित करने का विचार रखती है :
- (ख) यदि हां, तो वे किस तारीख से कार्यान्वित की जायेंगी :
- (ग) कितनी नाइट्रोजन प्रति वर्ष उवरकों के लिये ग्रायात की जाती है व किस भाव पर; और
- (घ) इन कारखानों से कितनी नाइट्रो-जन मिलने का अनुमान है और आयात की हई नाइट्रोजन के मकाबिले में इस नाइट्रोजन का मृत्य कितना होगा ?

t [UTILISING OIL REFINERY GASES FOR MANUFACTURING NITROGENOUS FERTI-LIZERS

("&SHRI NAWAB SINGH •249. -J CHAUHAN:

L SHRI AMOLAKH CHAND:

Will the Minister of COMMERCE ANB INDUSTRY be pleased to state:

- t[] Hindi translation.
- t[] English translation.

§The question was actually asked on the floor of the House by Shri Nawab Singh Chauhan.

^{†[]} English translation.